

O.A. No. 409/08

ORDER DATED 4th DECEMBER, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Ms. C. Padhi, Ld. Counsel for the applicant and Mr. S. Mishra, Ld. Counsel on behalf of Mr. U.B. Mohapatra, Ld. Sr. Standing Counsel for the Respondents.

2. Since the prayer of the applicant for quashing the proceedings initiated against him has now been dropped on some other ground and the order of suspension has also been revoked, the applicant does not want to prosecute this case any further and seeks withdrawal of this O.A. Hence, this Original Application is dismissed as withdrawn.


MEMBER (A)


MEMBER (J)